

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. OF 2007
(@ Special Leave petition (Crl.) No.5338/2006)

Shri Harendra Nath Borah
(s)

Appellant

VERSUS

State of Assam
t (s)

Respondent

Date : 24/01/2007 This Petition was called on for judgment today.

For Appellant (s) Mr. Abhijit Sengupta,Adv.

For Respondent(s) Ms. Monita Orion,Adv.

for M/s. Corporate Law Group

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble Mr.

Justice S.H. Kapadia.

Leave granted. The appeal is allowed to the extent

indicated in the signed judgment.

(Neena Verma)

Court Master

(Madhu Saxena)

Court Master

Signed Reportable judgment is placed on the file.